Declaration of Assets and Liabilities

Year.....

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| | Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 |
|-----------------|------------|--|---------------------------------------|-----------------------------------|---------------------|---------------------|-------------|
| L 0 | (i) | Cash | 3000/ | 5000/ | ON IRFAN ALAM | ALRA PARVEGA | Etc. Name |
| 2175 3/02/24 | (ii) 1 | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI BUM SAULNGS A/C - 12000/ | NIL | NIL | NIL | |
| | (iii) - | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | |
| | (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | NIL | NIL | NIL | |
| | (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | |
| | (vi) | Jewellery (give details of weight and value) | NIL | GOLD- 10 gm SILVER- 30gm | NIL | NIL | |
| | (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | |
| (III) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | |
| (v) | Others (such as interest in property) | NIL | NIL | NJL | NIL | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Financial Institut SBI BUMDepartment | Amount outstanding as | |
|------------|--|--|-----------------------|--|
| (a) | (i) Loans from Banks | 5.09900/ | | |
| | (ii) Loans from financial institutions | NIL | | |
| | (iii) Government Dues:(a) dues to departments dealing with government accommodation | NJL | 21.72 | |
| | (b) dues to departments dealing with supply of water | NIL | | |
| | (c) dues to departments dealing with supply of electricity | NIC | | |
| | electricity | 1410 | | |

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| | (d) dues to departments dealing with telephones | NIL | |
|-------|---|--------------|--|
| 1,000 | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | |
| | (f) Other dues, if any | NIL | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | BHGPA 5826 A | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | |
| | (iv) Property Tax | NIL | |

C. Personal Detail

| GPF/CPF/PRAN No. | 1 | 110075415926 | | | | |
|------------------|--------|--|--|--|--|--|
| Gender | :- | M (M/F) | | | | |
| Date of Birth | :- | 0 5 0 2 1 9 8 8 (DD/MM/YYYY) | | | | |
| Class/Group | :- | (A/B/C) | | | | |
| Cadre | :- 3 | BIHAR VIDHAN SABHA | | | | |
| | | (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) | | | | |
| Home District | :- | PATNA | | | | |
| T horoby d | aclara | that the above details | | | | |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature मीठइम्त्यात आलम

Name of Employee: MD EMTIVAJ ALAM

Designation: OFFICE ATTENDANT

Department: BIHAR VIPHAN SABHA PATNA

Note:

Place: PATNA

Date: 06-02-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format,

मार्थाम् आपराम्